

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAUSAMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 241/241//HBD/2017
NAME OF THE COMPANY	HMR Infra Projects Private Limited
41NAME OF THE PETITIONER(S)	Madhukar Koganti & K Vinay Kumar
NAME OF THE RESPONDENT(S)	HMR Infra Projects Private Limited & (05) Others
UNDER SECTION	241

## **Counsel for Petitioner(s):**

Designation	E-mail & Telephone No.	Signature
Sv. Ach	9966622805	Bigor Raght
- Nev	9440134074	Donel
	Sv. Ach	9

## Counsel for Respondent(s):

T	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signatyre
	T-Surja Satish	Advocat	(0 (40)	4
		a.		

Heard Shri Raghunandan Rao, Learned Senior Counsel and Shri D.V.A.S Ravi Prasad, Learned Counsel for the Petitioner and Shri Surya Satish and Shri M. Srikanth, Learned Counsels for the Respondent.

The Learned Counsels submit that an appeal in the connected case is pending for the Hon'ble NCLAT. Post the case on 04.12.2017.

Member (T)

Member (J)